

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2992
ANSWERED ON 19/03/2025

SETTING UP OF SOLAR PARKS IN MAHARASHTRA

2992. SHRI SANJAY UTTAMRAO DESHMUKH
SHRI OMPRAKASH BHUPALSINH ALIAS RAJENIMBALKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar parks set up in the country during the last five years, along with those which are operational at present, State-wise including Maharashtra;
- (b) whether the Government has accorded approval for setting up of new solar parks in Maharashtra and if so, the details thereof;
- (c) whether Washim-Yavatmal and Osmanabad Parliamentary Constituency have also been included therein and if so, the details thereof;
- (d) the details of funds allocated and spent for the said purpose in Maharashtra during the last five years and the current year, district-wise;
- (e) the other steps being taken to utilize solar energy for power production;
- (f) the details of solar energy projects being run and the works being undertaken in the State of Maharashtra at present, district-wise; and
- (g) whether the Government has any projects in place particularly in respect of Aspirational districts and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) The State-wise details of solar parks sanctioned under scheme for “Development of Solar Parks and Ultra-Mega Solar Power Projects” and which are currently operational is given at **Annexure-I**.
- (b) The Government has sanctioned four solar parks in Maharashtra under the scheme. The details are given at **Annexure-II**.
- (c) There is currently no solar park sanctioned under the scheme in Washim-Yavatmal and Osmanabad Parliamentary Constituencies of Maharashtra.
- (d) State-wise funds are not allocated under the scheme. Central Financial Assistance of Rs. 12 Crore has been released for development of solar parks in Dhule district, Maharashtra during the last five years and current year.
- (e) Government has taken several steps to promote solar energy in the country. The details of major steps taken are given at **Annexure-III**.
- (f) As per inputs received from Maharashtra Energy Development Agency, the details of solar projects commissioned and under commissioning in Maharashtra are given at **Annexure-IV**.
- (g) The Government is implementing several schemes to promote solar energy in the country including the aspirational districts. The details of the schemes are given at **Annexure-V**.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED
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**Details of Solar Parks sanctioned under scheme for “Development of Solar Parks and
Ultra-Mega Solar Power Projects”, which are currently operational**

Sl. No.	State	Name of Park	Capacity sanctioned (MW)	Projects installed (MW)
1.	Andhra Pradesh	Ananthapuramu Solar Park	1400	1400
2.		Kurnool Solar Park	1000	1000
3.		Kadapa Solar Park	1000	387
4.		Ananthapuramu-II Solar Park	500	400
5.	Chhattisgarh	Rajnandgaon Solar Park	100	100
6.	Gujarat	Radhnesada Solar Park	700	700
7.		Dholera Solar Park	1000	300
8.	Karnataka	Pavagada Solar Park	2000	2000
9.	Kerala	Kasargod Solar Park	105	105
10.	Madhya Pradesh	Rewa Solar Park	750	750
11.		Mandsaur Solar Park	250	250
12.		Neemuch Solar Park	500	330
13.		Agar Solar Park	550	550
14.		Shajapur Solar Park	450	155
15.		Omkareswar Floating Solar Park	600	278
16.	Mizoram	Vankal Solar Park	20	20
17.	Rajasthan	Bhadla-II Solar Park	680	680
18.		Bhadla-III Solar Park	1000	1000
19.		Bhadla-IV Solar Park	500	500
20.		Phalodi-Pokaran Solar Park	750	450
21.		Fatehgarh Phase-1B Solar Park	421	421
22.		Nokh Solar Park	925	190
23.	Uttar Pradesh	Solar Park in UP	365	365
24.		Kalpi Solar Park	65	65

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED
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**Details of Solar Parks sanctioned in Maharashtra under scheme for “Development of Solar Parks
and Ultra-Mega Solar Power Projects”**

Sl. No.	Name of Park	Capacity sanctioned (MW)
1.	Dondaicha Solar Park	250
2.	Patoda Solar Park	250
3.	Erai Floating Solar Park	105
4.	Sai Guru Solar Park	500

**ANNEXURE-III REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION
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MAJOR STEPS TAKEN TO PROMOTE SOLAR ENERGY IN THE COUNTRY

- Notification of trajectory for RE power bids of 50 GW/annum to be issued by Renewable Energy Implementation Agencies [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) Projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar: Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, have been launched.
- Scheme for setting up of Solar Park and Ultra Mega Solar Power Projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Uniform Renewable Energy Tariff (URET) has been introduced through which a uniform tariff will be provided to the consumer by averaging tariffs of individual RE projects of similar type awarded via tariff based competitive bidding process. Implementation of URET for “Solar Power Central Pool” and “Solar-Wind Hybrid Central Pool” from 15th February 2024 has been notified.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

**ANNEXURE-IV REFERRED TO IN REPLY TO PART (f) OF LOK SABHA
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**Details of solar projects commissioned and under commissioning in Maharashtra as shared
by MEDA**

District-wise Grid-Connected Solar Power Project Commissioned

Sr. No.	Name of the District	No. of Projects	Commissioned Capacity (MW)
1	Ahmednagar	35	164.56
2	Akola	17	77.965
3	Amravati	19	237.81
4	Aurangabad	5	119.89
5	Beed	17	228.9
6	Bhandara	0	0
7	Buldhana	10	246.8
8	Chandrapur	4	10
9	Dhule	27	499.69
10	Gondia	0	0
11	Hingoli	5	64.2
12	Jalgaon	9	261.205
13	Jalna	25	489.85
14	Kolhapur	2	6.8
15	Latur	46	185.55
16	Nagpur	17	133.318
17	Nanded	20	203.175
18	Nandurbar	1	2
19	Nashik	25	170.235
20	Dharashiv	64	331.04
21	Parbhani	22	218.22
22	Pune	10	79.18
23	Raigad	0	0
24	Ratnagiri	1	1
25	Sangli	4	14.56
26	Satara	15	296.95
27	Sindhudurg	0	0
28	Solapur	163	879.238
29	Wardha	12	111.98
30	Washim	0	0
31	Yavatmal	19	249.55

	Total (A)	594	5283.66
	MSKVY 2.0 - Implemented by MSEDCL (Total - B)		150
	Rooftop Solar Power Projects (Total-C)		3032.84
	Total (A+B+C)		8466.50

District-wise Grid-Connected Solar Power Project Under Commissioning

Sr. No.	Name of the District	No. of Projects	Under Commissioning (MW)
1	Ahmednagar	7	34.37
2	Akola	1	1.28
3	Amravati	2	10
4	Aurangabad	0	0
5	Beed	7	60.01
6	Bhandara	0	0
7	Buldhana	3	18.13
8	Chandrapur	2	3.5
9	Dhule	2	52
10	Gondia	0	0
11	Hingoli	4	270.9
12	Jalgaon	2	12.7
13	Jalna	2	51.5
14	Kolhapur	0	0
15	Latur	1	2.5
16	Nagpur	2	4.85
17	Nanded	5	14.6
18	Nandurbar	0	0
19	Nashik	1	25
20	Dharashiv	1	7.35
21	Parbhani	2	13.3
22	Pune	1	6
23	Raigad	0	0
24	Ratnagiri	0	0
25	Sangli	0	0
26	Satara	0	0
27	Sindhudurg	0	0
28	Solapur	17	232.39
29	Wardha	2	52.7
30	Washim	0	0

Sr. No.	Name of the District	No. of Projects	Under Commissioning (MW)
31	Yavatmal	3	88.1
	Total (A)	67	961.18

Details of Mahagenco Ongoing Solar Projects

Sr. No.	Particular	Capacity (MW)
1	CMAGF Scheme (MSKVY 2.0)	1071
2	EPC with land by bidder (Phase I & II)	1200
3	Solar Park at Dondaicha, Dist- Dhule	250
4	Solar Power projects at Yavatmal (2x25)	50
5	Solar Power projects at Washim (2X20)	40
6	Paras, Dist- Akola	62
7	Lakhmapur, Dist- Chandrapur)	65
8	EPC Solar Projecs at Latur	60
9	EPC Solar Projecs on TPS Land	52
10	MSKVY-1.0 (179 MW Scheme) Solar Power Projects	16.16
11	Green Hydrogen project at BTPS Bhusawa	0.5
	Total	2866.66

**ANNEXURE-V REFERRED TO IN REPLY TO PART (g) OF LOK SABHA UNSTARRED
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Details of the operational Schemes to promote solar energy

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar and providing free electricity up to 300 units every month for One Crore households.
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. The scheme is not only beneficial to the farmers but also States and DISCOMs. States will save on subsidy being provided for electricity to agriculture consumers and DISCOMs get cheaper solar power at tail end saving transmission and distribution losses.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid is not techno-economically feasible.